

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 59278/Crl.Br. dated 30.10.2023 alongwith a copy of **judgment/order dated 12.10.2023 passed by the Hon'ble Ms. Justice Swarana Kanta Sharma in Crl.Rev.P. 788/2023 & Crl.M.A. 19745/2023 titled "S Vs. The State and Ors."**, received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the abovesaid judgment from the official website for kind information & necessary compliance of the said Judgment.

Umed
(Umed Singh)

Link-Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

No. 46645-46755 Genl.(C)/HCS/THC/2023

Dated, Delhi the _____

03 NOV 2023

Copy to:-

1. All the Ld. Judicial Officers posted in Central District, THC, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts as per rules.
5. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
6. PS to Ld. Principal District & Sessions Judge (HQs), Delhi to circulate the aforesaid Judgment through WhatsApp. Group of Ld. Judicial Officers of Central District.

Umed
Link-Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

IN THE HIGH COURT OF DELHI AT NEW DELHI

NO. 59278 /Crl. Br. DATED 30/10/23

FROM:

The Registrar General,
High Court of Delhi,
New Delhi.

TO:

1. The Ld. Principal District & Sessions Judge, Hq's (Central), Tis Hazari Courts, Delhi.
2. The Ld. Principal District & Sessions Judge, New Delhi, Patiala House Courts, Delhi.
3. The Ld. Principal District & Sessions Judge, North-West Distt., Rohini Courts, Delhi.
4. The Ld. Principal District & Sessions Judge, South-West Distt., Dwarka Courts, Delhi.
5. The Ld. Principal District & Sessions Judge, West Distt., Tis Hazari Courts, Delhi.
6. The Ld. Principal District & Sessions Judge, East Distt., Karkardooma Courts, Delhi.
7. The Ld. Principal District & Sessions Judge, South Distt., Saket Courts, Delhi.
8. The Ld. Principal District & Sessions Judge, Shahdara Distt., Karkardooma Courts, Delhi.
9. The Ld. Principal District & Sessions Judge, North-East Distt., Karkardooma Courts, Delhi.
10. The Ld. Principal District & Sessions Judge, North Distt., Rohini Courts, Delhi.
11. The Ld. Principal District & Sessions Judge-cum-Spl.Judge, (PC Act) (CBI), Rouse Avenue Court, Delhi.
12. The Ld. Principal District & Sessions Judge, South-East Distt., Saket Courts, Delhi.
13. The Director (Academics), Delhi Judicial Academy, H2XF+QH2, Pocket 1, Sector 14 Dwarka, Dwarka, Delhi, 110075.

CRL.REV.P. 788/2023 & CRL.M.A. 19745/2023

S

.....Petitioner

Versus

The State and Ors.

.....Respondents

Criminal revision petition filed against the judgement dated 15.02.2023 passed by the court of Additional Sessions Judge, (FTSC) RC-01, West District, Tis Hazari Courts, Delhi in CNR No. DLWT-01-005653-2019 SC No. 412/19 FIR No. 43/19 u/s 323/354/354B/376/506/509/34 IPC registered at Police Station Paschim Vihar East.

Sir,

I am directed to forward herewith for immediate compliance/neccessary action, a copy of judgment/order dated 12/10/2023 passed by Hon'ble Ms. Justice Swarana Kanta Sharma of this court, in the above noted case.

Necessary directions are contained in the enclosed copy of order.

Yours faithfully

Admn. Officer (J)/Crl.I
for Registrar General

Encl.: A copy of Judgment dated 12.10.2023
And memo of parties.

Gen. Br
Pr. De's J (n. s.)
01/11/23